COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>APPEAL NO. 54 OF 2017 & IA NOS. 153 AND 152 OF 2017</u>

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Lord Chloro Alkai Ltd. & Ors.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R.1

Mr. M.G.Ramachandran

Ms. Poorva Saigal for R-2 to R-4

ORDER

It is represented that pleadings are complete.

List the matter for hearing on <u>18.09.2017</u>. Tag to Appeal No. 14 of 2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt